

to develop more commercially viable stretches of NW-5 under Public Private Partnership (PPP) mode with Viability Gap Funding (VGF) are in process. Accordingly, for reviewing the DPR and preparing and processing PPP projects for developing river portion of NW-5, in Phase-I, a transaction adviser (consultant) has been appointed by Department of Economic Affairs/Asian Development Bank in March, 2012 and consultant's work is in progress.

STATEMENT BY MINISTER CORRECTING ANSWER TO QUESTION

SHRI M. VENKAIAH NAIDU (Karnataka): Sir, we had given notice for discussion on a very important issue.

MR. DEPUTY CHAIRMAN: I would allow you to speak after laying the Papers on the Table. ...(*Interruptions*)... I would allow it after laying of the Papers.

SHRI SITARAM YECHURY (West Bengal): Sir, may I make a request? After laying the Papers, please allow all the leaders to make brief statements and let the Minister respond.

MR. DEPUTY CHAIRMAN: I would allow it after laying of the Papers. Let the Papers be laid. ...(*Interruptions*)...

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): Sir, I lay on the Table a Statement (in English and Hindi) correcting the answer to Unstarred Question 2513 given in the Rajya Sabha on the 4th September, 2012 regarding 'Core Areas in Tiger Reserves'.

PAPERS LAID ON THE TABLE

- I **Notifications of the Ministry of Health and Family Welfare**
- II **Reports and Accounts (20-11-12) of various limited companies and related papers**
- III. **Reports and Accounts (2011-12) of Educational Institute Council and Board and related papers**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): Sir, I lay on the Table:—